Declaration of Assets and Liabilities

	Year2023-24
I, Anand Mohan, son/daughter/wife of Madan Mohan	Singh,
aged	Sabha
give herein below the details of the assets (immovable, movable, ban myself, my spouse and dependents*:	k balance, etc.) of

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name	
(i)	Cash	11,000/-	Nitu Kumari 10,000/-	Anvi Anand NO	Ajitesh Mohan NO	NO	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	6,72,453/-	2,40,000/-	5,000/-	NO		
(iii)	Bonds, Debentures and Shares in Companies	NO			NO		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC - 3,00,000/- 1,00,000/-			NO	NO	
(v)	Motor Vehicles (details of make, etc.)	Two wheeler Bike BR01BH9123	NO	NO	NO	NO	
(vi)	Jewellery (give details of weight and value)	Gold- 52gm	Gold- 205gm, Silver- 325 gm	Gold- 35gm, Silver- 52gm	NO	NO	
(vii)	Other assets, such as values of claims / interests	NO	NO	NO	NO	NO	

Note: Value Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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John Marie

16/02/24

B. Details of Immovable assets

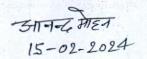
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location (s) - Survey number(s)					
	- Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(ii)	Non –Agricultural Land - Location (s) - Survey number(s)					fa 27
	- Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(iv)	Houses/Apartments, etc - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(v)	Others (Such as interest in property)	NO	NO	NO	NO	NO

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Bank	NO	NO		
	(ii) Loans from financial institutions	NO	NO		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NO	NO		
	(b) dues to departments dealing with supply of water	NO	NÖ		
	(c) dues to departments dealing with supply of electricity	NO	NO		



	(d) dues to departments dealing with telephones	NO	ks in Champenga, and a rewardingspringed malify
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NO	
	(f) Other dues, if any	NO	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No ASXPM1869N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NO	
	(iii) Sales Tax [Only in case of proprietary business]	NO	
	(iv) Property Tax	NO	

C. <u>Personal Details</u>

GPF / CPF / PRAN No.:-		PTS/BLA -1340							
Gender	:	(M/F)							
Date of Birth	i-	1 4	0	7		7	- 5	(DD/MM/YYYY)	
Class / Group	:-	C (A/B/C)							
Cadre -	; -	Bihar Vidhan Sabha (Full Name e.g. B.A.S. – Bihar Administrative Service B.S.S. –Bihar Secretariat Service etc.)							
Home District	:- [BHAGALPUR							
I hereby dec	lare that	the above de	etails a	re tru	ie to i	the b	est of	my knowledge	
and belief.			Signa					nand Mohan	
Place: Patna Date: 15-02-2024			Designation: Library Attendent Department:Bihar Vidhan Sabha						
Note: Place	ian sash	nage of the	Jaalana		A			C.	

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.